

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO 461**  
TO BE ANSWERED ON- 25/07/2024

**RESIDENTIAL SCHOOLS FOR TRIBAL STUDENTS**

461 ADV GOWAAL KAGADA PADAVI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the central schemes being implemented to promote residential schools for tribal students, State-wise including Maharashtra;
- (b) the amount of financial assistance provided for the said purpose during the last three years, State-wise including Maharashtra;
- (c) whether the Government proposes to formulate any scheme to set up schools for providing compulsory education in tribal areas of the country including Maharashtra; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a) to (d):** Ministry of Tribal Affairs (MoTA) is implementing the Central Sector Scheme of Eklavya Model Residential School (EMRS) to provide quality education to the tribal children (from class VI to XII) in their own environment from the year 2018-19. Earlier EMRS was a component under Article 275(1) of the Constitution. Under the new scheme, Government decided to establish one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). Accordingly, Ministry has set the target to set up 728 EMRSs across the country by the year 2026. As on date, a total number of 708 EMRSs have been sanctioned across the country, out of which 405 schools are reported to be functional. The State-wise summary of EMRSs, including Maharashtra, is given at **Annexure-I**. National Education Society for Tribal Students (NESTS), an autonomous organization, has been created to manage and implement the scheme of EMRS. The recurring cost is Rs. 1.09 lakhs per student per annum and the capital cost for construction of each EMRS is Rs.37.80 cr per school in plain areas and Rs.48.00 cr per school in North East/ hilly/ LWE affected areas. Ministry releases funds to NESTS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of

EMRSs and recurring cost for running of the schools. Fund released by NESTS for EMRSs during the last three years, State-wise including Maharashtra, is attached at **Annexure-II**.

MoTA provides financial assistance to the State Governments under Grants under Proviso to Article 275(1) of the Constitution on the basis of proposals submitted by States for the purpose of promoting welfare of STs in that State in various sectors including education. The details of funds approved for residential school related activities under Grants under Proviso Article 275(1) during 2021-22 to 2023-24 is at **Annexure-III**.

MoTA is also administering the scheme of “Grants-in-Aid to Voluntary Organizations” under which grants are provided to NGOs/VOs working in health, education & livelihood sectors and also for running and maintenance of Residential School. State-wise financial assistance, including Maharashtra, under the scheme is as per **Annexure-IV**.

In addition to this, Ministry of Education (MoE), Department of School Education and Literacy (DoSEL) is implementing Jawahar Navodaya Vidyalaya (JNV), a system of central schools which are fully residential and co-educational schools affiliated to Central Board of Secondary Education (CBSE) with classes from VI to XII standard for talented students predominantly from rural areas in India, including tribal students.

DoSEL, MoE is also implementing “Samagra Shiksha” scheme, effective from 2018-19. Bridging gender and social category gaps at all levels of school education is one of the major objectives of the scheme. The scheme reaches out to girls, and children belonging to SC, ST, Minority communities and transgender. Under Samagra Shiksha, there is a provision of Kasturba Gandhi Balika Vidyalayas (KGBVs), which are residential schools in educationally backward blocks of the country, for girls from class VI to XII, in the age group of 10-18 years, belonging to disadvantaged groups such as SC, ST, OBC, Minority and Below Poverty Line (BPL). The objective behind establishing KGBVs is to ensure access and quality education to girls from disadvantaged groups & reduce gender gaps at all levels of school education. 5116 KGBVs are functional with enrolment of 707286 girls (including 181503 ST girls). State-wise status of KGBVs as on 31.03.2024 and details of recurring fund approved for KGBVs from 2021-22 to 2023-24 are given at **Annexure-V**.

Annexure-I

Annexure-I as referred in part (a) to (d) of the reply to Lok Sabha Unstarred Question No.461 for 25.07.2024 raised by Adv Gowaal Kagada Padavi regarding "Residential Schools for Tribal Students".

State-wise details of EMRSs in the country

Sl. No.	State / UT	No. of Sanctioned EMRSs	No. of Functional EMRSs
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	5
3	Assam	15	1
4	Bihar	3	0
5	Chhattisgarh	75	74
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	45	34
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	89	7
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	0
14	Madhya Pradesh	70	63
<b>15</b>	<b>Maharashtra</b>	<b>37</b>	<b>37</b>
16	Manipur	21	3
17	Meghalaya	35	0
18	Mizoram	17	6
19	Nagaland	22	3
20	Odisha	108	32
21	Rajasthan	31	30
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	6
26	Uttar Pradesh	4	3
27	Uttarakhand	4	4
28	West Bengal	8	7
	<b>Grand Total</b>	<b>708</b>	<b>405</b>

Annexure-II

Annexure-II as referred in part (a) to (d) of the reply to Lok Sabha Unstarred Question No.461 for 25.07.2024 raised by Adv Gowaal Kagada Padavi regarding "Residential Schools for Tribal Students".

S. No	State/UTs	Fund released by NESTS for EMRSs (Rs. in lakh)		
		2021-22	2022-23	2023-24
1	Andhra Pradesh	14,591.28	12,600.57	10,795.05
2	Arunachal Pradesh (NE)	119.54	1,010.87	693.91
3	Assam (NE)	1,800.00	1,433.65	2,732.67
4	Bihar	0.00	0.00	8.95
5	Chhattisgarh	13,259.66	19,435.93	15,888.89
6	Dadra & Nagar Haveli	252.55	568.22	163.45
7	Gujarat	1,060.00	10,088.96	14,387.55
8	Himachal Pradesh	599.11	483.18	829.76
9	Jammu & Kashmir	392.40	1,200.00	891.40
10	Jharkhand	11,309.20	23,562.27	23,915.13
11	Karnataka	3,672.86	1,768.84	2,677.67
12	Kerala	229.56	1,515.66	249.00
13	Ladakh	10.00	450.00	800.00
14	Madhya Pradesh	3,560.00	31,817.78	14,437.19
<b>15</b>	<b>Maharashtra</b>	<b>4,393.74</b>	<b>12,919.15</b>	<b>8,525.91</b>
16	Manipur (NE)	398.08	2,369.98	3,044.92
17	Meghalaya (NE)	1,100.00	800.00	21,014.66
18	Mizoram (NE)	6,085.41	2,094.54	1,242.52
19	Nagaland (NE)	9,481.60	557.71	18,377.12
20	Odisha	10,648.82	28,164.31	48,934.80
21	Rajasthan	18,214.71	19,463.30	13,687.79
22	Sikkim (NE)	1,037.88	1,047.35	1,118.83
23	Tamil Nadu	1,190.62	1,098.78	1,099.80
24	Telangana	19,695.52	12,794.53	14,276.17
25	Tripura (NE)	5,715.44	6,435.18	6,670.35
26	Uttar Pradesh	337.49	596.23	624.14
27	Uttarakhand	598.39	474.95	1,537.53
28	West Bengal	0.00	2,303.67	1,869.70

**Annexure-III**

Annexure-III as referred in part (a) to (d) of the reply to Lok Sabha Unstarred Question No.461 for 25.07.2024 raised by Adv Gowaal Kagada Padavi regarding "Residential Schools for Tribal Students".

**State-wise details of funds approved for Residential Schools under Grants under Proviso Article 275(1) during 2021-22 to 2023-24**

S. No	State/UTs	PAC approved amount (Rs. in lakh)		
		2021-22	2022-23	2023-24
1	Andhra Pradesh	832.50	-	-
2	Arunachal Pradesh	-	115.00	-
3	Bihar	-	-	15.75
4	Chhattisgarh	1867.00	-	-
5	Gujarat	3396.15	2848.83	-
6	Himachal Pradesh	-	-	700.00
7	Jharkhand	914.50	1693.00	596.00
8	Karnataka	60.00	570.00	-
9	Madhya Pradesh	-	1407.99	4304.85
10	Mizoram	-	-	589.21
11	Rajasthan	1732.60	2619.03	1200.00
12	Telangana	-	2651.25	1500.00
13	Tripura	-	125.00	-
14	Uttar Pradesh	-	-	206.37
15	West Bengal	-	-	2000.00

**Annexure-IV**

**Annexure-IV as referred in part (a) to (d) of the reply to Lok Sabha Unstarred Question No.461 for 25.07.2024 raised by Adv Gowaal Kagada Padavi regarding "Residential Schools for Tribal Students".**

<b>State -wise fund released to NGOs/ VOs running Residential School projects under the scheme of "Grants-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes" during the year 2021-22, 2022-23 &amp; 2023-24.</b>				
<b>(Amount in Rupees)</b>				
<b>Sl. No.</b>	<b>State</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
1	ANDHRA PRADESH	1914030	17117118	1730059
2	ARUNACHAL PRADESH	15349317	15265349	13881193
3	ASSAM	2042019	-	-
4	CHHATTISGARH	9878773	6041007	14064345
5	GUJARAT	1429430	6559575	4691342
6	HIMACHAL PRADESH	10499374	20315202	39076547
7	JAMMU AND KASHMIR	2672910	3676230	-
8	JHARKHAND	30336133	32569380	45408339
9	KARNATAKA	11154603	15410137	13407500
10	KERALA	7674134	4121156	-
11	LADAKH	3689713	7432575	8453665
12	MADHYA PRADESH	102366915	99526504	87264873
<b>13</b>	<b>MAHARASHTRA</b>	<b>49730882</b>	<b>103602814</b>	<b>87120825</b>
14	MANIPUR	47895768	13543334	33574349
15	MIZORAM	6079087	4924428	3869288
16	ODISHA	230811210	176695300	392551276
17	RAJASTHAN	-	14464709	10960396
18	SIKKIM	1597950	3651396	3593490
19	TAMIL NADU	5383079	-	-
20	TELANGANA	2805524	1473957	6550359
21	TRIPURA	156271	9568845	4208501
22	UTTAR PRADESH	-	3379750	2506163
23	UTTARAKHAND	5390422	9932496	3662922
24	WEST BENGAL	32408277	21132413	64501505

Annexure-V as referred in part (a) to (d) of the reply to Lok Sabha Unstarred Question No.461 for 25.07.2024 raised by Adv Gowaal Kagada Padavi regarding "Residential Schools for Tribal Students".

**State-wise status of KGBVs as on 31.03.2024 and  
recurring fund approved for KGBVs**

S.N.	State Name	Total KGBVs functional	ST enrolment	Recurring fund approved for KGBVs (Rs. in lakhs)		
				2023-24	2022-23	2021-22
1	Andhra Pradesh	499	11974	38736.99	39556.18	32980.87
2	Arunachal Pradesh	70	7929	4184.20	3764.20	2779.51
3	Assam	145	4873	8976.79	7949.24	6507.26
4	Bihar	595	5057	36432.62	24525.88	19296.11
5	Chhattisgarh	121	12181	5840.15	5573.37	5175.66
6	DNH-DD	2	146	80.82	68.98	37.88
7	Gujarat	167	5154	9305.07	8783.60	6007.05
8	Haryana	67	0	3634.70	3215.21	2342.64
9	HP	14	122	508.82	487.89	388.72
10	J&K	92	1759	5670.40	4284.47	3249.64
11	Jharkhand	203	25339	19801.23	19597.50	15954.84
12	Karnataka	145	2059	6958.80	7183.32	4640.07
13	Kerala	1	64	39.73	39.81	29.48
14	Ladakh	15	436	626.30	568.70	385.07
15	Madhya Pradesh	408	27025	19967.50	16851.37	12018.13
<b>16</b>	<b>Maharashtra</b>	<b>86</b>	<b>4111</b>	<b>5092.33</b>	<b>4168.60</b>	<b>2386.57</b>
17	Manipur	12	1386	1043.40	981.28	740.89
18	Meghalaya	10	375	518.33	442.15	321.99
19	Mizoram	2	150	63.44	49.53	47.64
20	Nagaland	22	1900	893.01	856.35	500.37
21	Odisha	295	16858	19481.67	16002.08	11132.61
22	Punjab	29	0	1413.17	1389.81	997.59
23	Rajasthan	316	13209	21243.24	20578.45	13316.84
24	Sikkim	1	95	78.59	78.59	61.69
25	Tamil Nadu	105	1960	5124.48	4506.61	3813.46
26	Telangana	701	29628	53416.61	48915.13	32880.62
27	Tripura	15	1754	754.23	668.44	531.25
28	Uttar Pradesh	778	1225	54283.95	45795.59	34769.09
29	Uttarakhand	40	412	2066.30	1887.48	1351.52
30	West Bengal	160	4322	5184.53	3754.69	3068.03
	<b>Grand Total</b>	<b>5116</b>	<b>181503</b>	<b>331421.37</b>	<b>292524.51</b>	<b>217713.09</b>

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